

**Application for seeking grant of financial assistance from
the Depositor Education and Awareness Fund**

Applications for seeking grant of financial assistance should be addressed to :

The Chief General Manager,
Department of Banking Regulation,
Reserve Bank of India, Central Office,
12th Floor, Central Office Building,
Shahid Bhagat Singh Road,
Mumbai – 400001

Sl. No.	Particulars	
1.	Name of the applicant	
2.	Category of the applicant (Trust/ Society/ Private Corporate/ Public Corporate/ University/ Other Educational Institution/ any other Institution/ Fund) and statute under which it is established	
3.	Registration No. allotted by the Reserve Bank & Date and Number of the letter	
4.	Full Address of the Registered Office, along with name, designation, telephone No., fax No. and e-mail id of the Nodal person of the applicant	
5.	Full Address of the Corporate Office, if different from the Registered Office, along with name, designation, telephone No., fax No. and e-mail id of the Nodal person of the applicant	
6.	Name of the Alternate Nodal Person along with his designation, telephone No., fax No. and e-mail id	

7.	Nature of the proposed Project (workshop, seminar, research, etc.,) with necessary details (please submit a brief write-up giving all relevant details of the proposed project, including the description of the consumer education that is proposed to be provided)	
8.	Details of the targeted participants (number , gender, education level, economic conditions, etc.) and how they will be benefited from the programme	
9.	Details of locations of the proposed project, infrastructure (own or of others) available therefore and the likely dates	
10.	Quantum of financial Assistance sought for from the Fund (in ₹) along with break-ups of proposed expenditure and the number of tranches of financial assistance, supported by estimates obtained from the vendors/ event managers, duly certified by a Chartered Accountant.	
11.	Whether the applicant has applied for financial assistance for the proposed project from any other sources? If yes, please indicate the names of those sources and the quantum of financial assistance sought for	
12.	Own financial contribution , if any, towards the proposed project	
13.	Timeline for completion of the proposed project (details)	

14.	Details relating to the projects on consumer education and protection already executed by the applicant (last 5 projects), viz., (i) the targeted participants, (ii) financial assistance received for the project, (iii) utilization of the financial assistance received, (iv) own contribution , (v) original time-line projected, (vi) actual time taken to implement the project, (vii) the extent to which the activities envisaged were completed and the objective was achieved, and (viii) present status of the project.	
15.	Any other Information which the entity would like to submit in support of the project	

Certificate: I solemnly declare that the above information is true in each and every respect. I also undertake to submit a report certified by the Statutory Auditors regarding the expenditure incurred by us to execute the proposed project related to depositors education and awareness activities within 15 days' of its completion.

Name and Signature (along with stamp) of the Secretary/ President of the institution/ organisation/ association

Place:

Date: